

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)**

**Appeal No. 29 of 2014 &
IA No. 43 of 2014**

Dated : 21st January, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Gokak Power & Energy Ltd.

... Appellant(s)

Versus

**Karnataka Electricity Regulatory
Commission & Ors.**

... Respondent(s)

Counsel for the Appellant (s) : Mr. Shridhar Prabhu

**Counsel for the Respondent(s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri**

ORDER

Admit. Mr. Anand K. Ganesan, Learned Counsel takes notice on behalf of Respondent no. 2. Issue notice to other Respondents. Registry is also directed to issue notice. Dasti service is permitted.

ORDER in IA No. 43 of 2014 – For Stay

Post the IA No. 43 of 2014 in Appeal no. 29 of 2014 for hearing on

04.02.2014 at Delhi Bench.

**(Rakesh Nath)
Technical Member
mk**

**(Justice M. Karpaga Vinayagam)
Chairperson**